

Badli Industrial Estate, Delhi

2462. Shri Rameshekhar Prasad Singh: Will the Minister of Industry be pleased to state:

(a) whether it is a fact that the owners of Industrial Sheds in Badli Industrial Estate, Delhi have approached the Delhi Administration for the repair of their Sheds whose walls have dilapidated and roofs have started leaking in the rainy season resulting into much loss of material and labour; and

(b) if so, the action Government propose to take for the repair of these sheds?

The Minister of Industry (Shri D. Sanjivayya): (a) No, Sir.

(b) Does not arise.

Badli Industrial Estate, Delhi

2463. Shri Rameshekhar Prasad Singh: Will the Minister of Industry be pleased to state:

(a) whether it is a fact that under the Rules of the State Government, it is not permissible for the owners of the Industrial Sheds in Badli Industrial Estate, Delhi to sublet the sheds or mortgage the same partially or wholly;

(b) if so, whether Government are aware that some units have already sublet their premises with the result that two separate units are operating in one shed; and

(c) if so, the action Government propose to take in the matter?

The Minister of Industry (Shri D. Sanjivayya): (a) The lessees of the Badli Industrial Sheds cannot sublet the sheds without the prior written consent of the Delhi Administration.

(b) One unit is reported to have sublet a portion of the land leased out to it recently.

(c) The explanation of the unit has been called for. Further action will be taken on receipt of the explanation.

Cement Factory in M.P.

2464. Shri Lakshmu Bhawani: Will the Minister of Industry be pleased to state:

(a) whether there is any proposal for opening a cement factory in Keslur in Bastar district (M.P.) in the near future; and

(b) if so, when it will be established?

The Minister of Industry (Shri D. Sanjivayya): (a) and (b). A letter of intent has been granted to the Cement Corporation of India Limited for the setting up of a cement plant at Nangalsar near Jagdalpur, Bastar District, Madhya Pradesh with an annual installed capacity of 1 million tonnes. The scheme is in a preliminary stage of implementation.

बस्तूरबा न्यास द्वारा बलाई जाने वाली संस्थाओं को अनुदान

2465. श्री रतन लाल : क्या समाज-कल्याण मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या सरकार ने बस्तूरबा न्यास द्वारा विभिन्न राज्यों में बलाई जाने वाली संस्थाओं को पिछले दो वर्षों में कोई अनुदान दिया था; और

(ख) यदि हां, तो राजस्थान में दिन संस्थाओं को अनुदान दिया गया और प्रत्येक अनुदान की राशि कितनी थी तथा जिन कार्यों के लिये अनुदान दिया गया उनका द्वारा क्या है ?

समाज-कल्याण विभाग में उपमंत्री (श्रीमती चन्द्रशेखर) : (क) जो, हां । जम्मू तथा बर्नार, नेहा, नागालैण्ड, मनिपुर, त्रिपुरा, गोआ, पांडिचेरी तथा अहमदनगर और निकोबार द्वीपों को छंड़कर अन्य सभी राज्यों तथा संघ राज्य क्षेत्रों में बस्तूरबा न्यास के एककों को अनुदान दिये जाते हैं ।

(ख) एक विवरण सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया, बैरिये संख्या LT—5815/66]

अनुसूचित आदिम जाति विकास कण्ड

2466. श्री रतन लाल : क्या समाज-कल्याण मंत्री यह बताते की कृपा करेंगे कि :

(क) तीसरी योजना अवधि में देश के विभिन्न राज्यों में कितने अनुसूचित आदिम जाति विकास खंड खोले गये हैं और चौथी योजना अवधि के प्रथम वर्ष में राज्यवार ऐसे कितने खंड खोलने का विचार है; और

(ख) अब तक राजस्थान में जिलावार कुल कितने अनुसूचित जाति विकास खंड खोले गये हैं ?

समाज-कल्याण विभाग में उपमंत्री (श्रीमती एम० बन्धुशेखर): (क) एक विवरण सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया, बैरिये संख्या LT—5816/66]

(ख) प्रोविंशियल सूचना नीचे दी गई है :

जिले का नाम	खण्डों की संख्या
1. बांसवारा	5
2. उदयपुर	4
3. डुनारपुर	4
4. चित्तौड़गढ़	1
जोड़	14

Mineral Deposits in South Arcot District

2467. Shri M. Malachami: Will the Minister of Mines and Metals be pleased to state:

(a) whether Government are aware of the existence of Zinc-Copper deposits in the South Arcot District of Madras State; and

(b) if so, the steps taken to exploit the mineral resources in that region to the benefit of the country?

The Minister of Mines and Metals (Shri S. K. Dey): (a) Yes, Sir.

(b) Detailed investigations, including by drilling, of the copper, lead and zinc deposits of Mamandur area in South Arcot District were conducted by the Geological Survey of India during 1958-1963. The investigations and drilling operations proved the existence of the mineralisation for a length of about 780 meters. The deposits are small and not of sufficient importance to be taken up in the public sector. However, with a view to encourage their exploitation, offers for development of the deposits have been invited from interested parties. The State Government have reported having received offers from a number of private parties, including foreign firms, for technical advice and collaboration. Some parties have also indicated their interest to the Central Government. Further action to be taken in the matter is being examined.

रात्रि में ड्यूटी

2468. श्री हुकम चन्द कश्यप : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली मुख्य स्टेशन पर उत्तर रेलवे के मैकेनिकल वर्क-शॉपियों को एक बार नियमित रूप से तीन महीने के लिए रात्रि की ड्यूटी पर लगाया गया है;

(ख) क्या यह भी सच है कि इससे पहले एक बार में उनकी केवल एक सप्ताह के लिए रात्रि की ड्यूटी लगाई जाती थी;

(ग) क्या इसी प्रकार की तीन महीने जितनी लम्बी अवधि के लिए वर्क-शॉपियों की रात्रि ड्यूटी किसी अन्य डिब्बे-जन में लगाई गई है; और

(घ) यदि नहीं, तो दिल्ली मुख्य स्टेशन में इतनी लम्बी अवधि के लिए वर्क-शॉपियों की रात्रि ड्यूटी लगाने के क्या कारण हैं ?

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुब्रह्मण्यम्): (क) जी हाँ, जहाँ तक